NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

COCP No.05/Chd/Hry/2017 IN CP No.77/ND/2008 RT CP No.202/Chd/Hry/2017

Mr.Rajesh Dewan & Ors		Petitioners
	Versus	
Maj.Gen.Vinod Kumar		Respondent

Present: Mr. J.S.Toor, Advocates for petitioner

None for respondent.

List the matter for final arguments on 31.01.2018. Learned counsel for the parties may file written submission of not more than 3-4 pages at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

December 06, 2017